

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 158
(IB)-376(PB)/2019

IN THE MATTER OF:

Anuj Mittal

..... Petitioners/Applicant

v.

Umang Realtech Pvt. Ltd.

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 05.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Aditya Parolia, Mr. Piyush Singh, Mr. Purushotam
Bisht, Advs.

For the Respondent

ORDER

For order See, CP No. (IB)-272(PB)/2019.

05.08.2019
Aarti Makker